NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP9/11	TP 27/16	For Hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NIMA KAUGORA	RESPONSENT NO.,	Qt
	m/s teystone partners		Rya
	7829466499		one.

2-	BHAVYA	MOMAN	0
	AZB + Paulnus		PETITIONER
	080 -	h 2400 500	

3. ATOL MADURUAN

DUA ASSOCIATIES

9677235700

Q \$ S PONDENTS

RESPONDENTS No. 2, 4,56,7 and 8 A.

P.T.0-

Counsel for petitioner is present. Counsel for respondent is also present. Connected matter is listed on 23.10.2017. This matter is also ordered to be listed on the same day.

List it on 23.10.2017.

MEMBER (J)

MEMBER (T)